

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 234 OF 2017

Dated: 25th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Jaiprakash Power Ventures Limited Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Majid Durrani

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list this matter for hearing on **3-12-2018**.

**(S.D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**